



The Bihar Gazette

EXTRA ORDINARY

PUBLISHED BY AUTHORITY

4 VAISAKHA 1948 (S)

(NO. PATNA 372) PATNA, FRIDAY, 24TH APRIL 2026

PATNA HIGH COURT

NOTIFICATION

24th April 2026

ADDENDA AND CORRIGENDA TO
THE RULES OF THE HIGH COURT AT PATNA, 1916

C.S. No. -182

No. (X-02-2026) A.D. (Rules) 371(R).—The following amendment is made in the existing Part- II, Chapter- IIIA (Filing Procedure) of the Rules of the High Court at Patna, 1916 with immediate effect:-

1. The Rule- 2 under Part- II, Chapter- III-A of the Rules of the High Court at Patna, 1916 is substituted in the following manner—

Existing	After Substitution
All proceedings/ pleadings shall be presented and received at the centralized filing counter from 10.30 am to 1 pm and 2.15 pm to 3.30 pm on Court working days and from 10.30 and to 1 pm on office working Saturdays.	All proceedings/ pleadings shall be presented and received at the centralized filing counter from 10:00 A.M. to 01:00 P.M. and 02:15 P.M. to 03:30 P.M. on Court working days and from 10:00 A.M. to 01:00 P.M. on office working Saturdays.

By order of the Court,
SHIV GOPAL MISHRA,
Registrar General.